

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**  
(THROUGH HYBRID MODE)

**ITEM No. 5**  
**(IB)-1397(PB)/2019**

**IN THE MATTER OF:**

Diamond Traexim Pvt Ltd. ... Petitioner/Applicant  
v.  
Indirapuram Habitat Centre Pvt Ltd. ... Respondent

**Order Under Section 7 of (IBC) in CIRP**

**Order delivered on 10.03.2023**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (T)**

**PRESENT:**

For the Applicant : Mr. Rakesh Kumar, Ms. Preeti Kashyap, Mr. Ankit Sharma, Mr. Rishab Arora, Advs., Adv. Nattasha Garg, Mr. Sumant Batra, Sr. Adv., Mr. Abhishek Kumar, Adv., Adv. Ridhika Rai, Shyam Kishan & Ram Kishan Applicants in person, Adv. Abhishek Garg, Adv. Yash Gaiha, Adv. Ranesh Mankotia, Adv. Swastika Kumari, Mr. Mirnal Harshvardhan, Mr. Sushant Dogra, Advs., Ms. Eshna Kumar, Adv. Mr. Aditya Maheshwari, Adv., Adv. Anshuj Dhingra & Adv. Shubhangda Singh, Mr. Sumit Mishra, Ms. Nitika Pancholi, Advs., Adv. U.K. Singhal & CS Akshit Gupta, Adv. Pawan Agarwal, Adv. Shubhangi Negi, Adv. Anurag Bhatt, Adv. Lokesh Pathak, Adv. Harsh Arora, Adv. Vaibhav, Adv. Sanjeev Bhatnagar, Adv. Ravikant Sharma, Dhruv Gupta, Adv  
For the Respondent : Adv. Pradeep Mishra, Adv. Daleep Dhyani,  
For RP : Mr. Aishwarya Adlakha  
For RA : Adv. Sumit Bindal

**ORDER**

**IA-1758/2021**

A mentioning was made by Mr. Sumant Batra, Ld. Sr. Counsel stating that the Hon'ble NCLAT has passed two orders for early hearing of IA-1758/2021. Mr. Abhishek, Ld. Counsel on record submitted that he has never ever mentioned before this Bench for early listing of IA-1758/2021 in

terms of the Hon'ble NCLAT orders. However, since the mentioning is made for the first time, we are inclined to list this IA on 21.03.2023.

**New IA-1376/2023, New IA-1385/2023, New IA-1377/2023, New IA-1329/2023, New IA-1375/2023 and New RA-49/2023**

Notice of these applications be issued to the Respondents/Non-Applicants and Intervenors returnable on 21.03.22023.

List the main matter on 21.03.2023.

**IA-5623/2021, IA-3463/2020, IA-1727/2021, IA -5783/2021, IA-5884/2021, IA-6019/2021, IA-44/2022, IA-2311/2022, IA-2812/2022, IA-4252/2020 IA-4991/2020, IA-4177/2021, IA-4924/2021, IA-5421/2021, IA-504/2022, IA-548/2022, IA-683/2022, IA-692/2022, , IA-722/2022 IA-1085/2022, IA-966/2022, IA-2595//2022, IA-4498/2022, IA-4809/2022, IA-4654/2022, IA-5117/2022, IA-5172/2022, IA-5173/2022, IA-5550/2022, IA-5551/2022, IA-5547/2022, IA-5256/2022, IA-6075/2022, IA-6128/2022, IA-6130/2022, IA-5646/2022, IA-5765/2022, IA-5771/2022, IA-5774/2022, IA-5775/2022, IA-5776/2022, , IA-5778/2022 , IA-5843/2022 , IA-5839/2022 IA-907/2023 & IA-1258/2023**

Mr. G.P. Madaan, Ld. Sr. Counsel is not well. At request, list all the pending IAs on 21.03.2023 for physical hearing.

**-Sd/-  
(RAMALINGAM SUDHAKAR)  
PRESIDENT**

**-Sd/-  
(AVINASH K. SRIVASTAVA)  
MEMBER (TECHNICAL)**

10.03.2023  
Lalit Verma